

**Form F**  
**Annexure-9**

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021

**List of other creditors (Other than Financial Creditors & Operational Creditors)**  
(Amount in ₹)

Sl. No.	NAME OF THE CREDITORS	Details of Claims Received		Details of claims Admitted					Amount of Contingent Claim	Amount of any Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks, if any
		Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?					
1	Lok Raunak Tower C.H.S. Limited	27/06/2019	7,607,933	-	Expenses related to society	-	-	-	-	-	7,607,933	-	Claim not related to CD
2	Kamini Kaushal	6/9/2019	295,317	-	Claim by virtue of Consumer court	-	-	-	-	-	295,317	-	Not payable as per books. Consumer Court order is post CIRP date (During Moratorium)
3	Suresh J Thanawala & Harendra J Thanawala	30/08/2019	1,161,271,438	642,500,000	Land Compensation	-	-	-	-	-	518,771,438	-	As per Decree
4	Lok Dhara Co-op Hsg Association	30/08/2019	11,599,750	7,581,000	Society Corpus fund	-	-	-	-	-	4,018,750	-	As per your letter date 3rd September, 2015, Corpus Fund Statement details as per TDCC bank book from 2011-12 to 2013-14 shows balance of Rs. 75,81,000.
5	Accel Lifestyle Pvt Ltd	12/11/2019	25,000,000	25,000,000	Claim against FSI	-	-	YES	-	-	-	-	As per books & IA filed in NCLT by claimant
6	AMN Enterprises LLP	31/08/2019	16,000,000	16,000,000	Claim as JV investor	-	-	YES	-	-	-	-	As per books & IA filed in NCLT by claimant
7	Nath Properties Pvt Ltd	31/08/2019	70,000,000	7,500,000	Claim against FSI	-	-	YES	-	-	62,500,000	-	As per books & IA filed in NCLT by claimant
8	Ellora Infrastructure Pvt Ltd	31/08/2019	7,500,000	7,500,000	Claim against FSI	-	-	YES	-	-	-	-	As per books & IA filed in NCLT by claimant
9	Sankalp Realty Pvt Ltd	31/08/2019	15,000,000	15,000,000	Claim as JV partner for Pune land	-	-	YES	-	-	-	-	As per books & IA filed in NCLT & NCLAT by claimant
10	Peacock Construction Private Limited	9/9/2019	656,778,768	70,000,000	Advance towards development	-	-	-	-	-	586,778,768	-	As per books & matter pending with Kalyan District court
11	Sunita Gupta	27/06/2019	12,500,000	12,500,000	Advance against TDR	-	-	-	-	-	-	-	As per CD books

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12	Sushila Gupta, Surabhi A Bagayatkar, Amol S	8/10/2019	3,159,404	-	Compensation	-	-	-	-	-	3,159,404	-	No Corresponding entry in books of corporate debtor
13	Lloyd Coutinho, Reshma Coutinho	15/10/2019	2,110,002	-	Compensation	-	-	-	-	-	2,110,002	-	No Corresponding entry in books of corporate debtor
14	Jaydeep Developers	25/09/2019	24,200,000	252,416	Claim against sale of development rights	-	-	-	-	-	23,947,584	-	As per CD books
15	CA Rakesh Kumar Gupta, Sudha Rakesh Gupta	8/10/2019	2,032,697	-	Compensation	-	-	-	-	-	2,032,697	-	No Corresponding entry in books of corporate debtor
16	Saraswati Ramesh	9/10/2019	3,036,682	-	Compensation	-	-	-	-	-	3,036,682	-	No Corresponding entry in books of corporate debtor
17	Sairabanu S. Shaikh & Ruby S. Shaikh	11/10/2019	1,622,342	-	Compensation	-	-	-	-	-	1,622,342	-	No Corresponding entry in books of corporate debtor
18	Sairabanu S. Shaikh & Shamimabanu S. Shaik	11/10/2019	2,622,895	-	Compensation	-	-	-	-	-	2,622,895	-	No Corresponding entry in books of corporate debtor
19	Jennifer Murray Martins	25/10/2019	251421	-	Compensation	-	-	-	-	-	251,421	-	No Corresponding entry in books of corporate debtor
20	Cyrillus Fredrick Pinto & Lydia Pinto	11/10/2019	1,665,260	-	Compensation	-	-	-	-	-	1,665,260	-	No Corresponding entry in books of corporate debtor
21	Trilok Joshi & Saraswati Joshi	29/10/2019	2,454,332	-	Compensation	-	-	-	-	-	2,454,332	-	No Corresponding entry in books of corporate debtor
22	Ashok Ramchandra Yadav	29/10/2019	1,782,230	-	Compensation	-	-	-	-	-	1,782,230	-	No Corresponding entry in books of corporate debtor

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23	Ashok Ramchandra Yadav	29/10/2019	1,613,454	-	Compensation	-	-	-	-	-	1,613,454	-	No Corresponding entry in books of corporate debtor
24	Denis Dsa & Jacintha Dsa	11/10/2019	1,784,370	-	Compensation	-	-	-	-	-	1,784,370	-	No Corresponding entry in books of corporate debtor
25	Emilda D'sa & Joshua D'sa	16/10/2019	1,814,000	-	Compensation	-	-	-	-	-	1,814,000	-	No Corresponding entry in books of corporate debtor
26	Lok Everest Co-operative Housing Society Limited (formerly known as Kanchan janga Lok everest (B1,C1,B2,C2) Co-operative Housing Society)	25/10/2019	722,988,000	-	Society dues	-	-	-	-	-	722,988,000	-	Considered in Form B
27	Dilip Lalubhai Parmar & Hemlata Dilip Parmar	18/10/2019	2,161,644	-	Compensation	-	-	-	-	-	2,161,644	-	No Corresponding entry in books of corporate debtor
28	Mrs. Judith Jeslin Bharathi & Pon Joseph bharathi	28/11/2019	1,810,500	-	Compensation	-	-	-	-	-	1,810,500	-	No Corresponding entry in books of corporate debtor
29	Ms. Bavicca Bharathi & P T Pon Joseph Bharathi	28/11/2019	1,946,000	-	Compensation	-	-	-	-	-	1,946,000	-	No Corresponding entry in books of corporate debtor
30	Tehsildar Ambernath	26/12/2019	6,054,981	6,054,981	Taxes & Other Dues	-	-	-	-	-	-	-	Note 1
31	Neeta Satpal Sharma & Satpal Sharma	21/01/2020	610,286	-	Compensation against flat cancellation	-	-	-	-	-	610,286	-	As per books amount already paid
32	Ramakrishnan Nair	15/01/2020	1,179,800	-	Compensation	-	-	-	-	-	1,179,800	-	No Corresponding entry in books of corporate debtor
33	Shivganga Lok Kedar CHS LTD.	7/3/2020	9,200,500	-	Society Corpus fu	-	-	-	-	-	9,200,500	-	No Corresponding entry in books of corporate debtor

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34	Lok Centre Corporate Park Premises Co-op Society Ltd	3/12/2020	18,873,766	-	Society dues & Compensation	-	-	-	-	-	18,873,766	-	No Corresponding entry in books of corporate debtor
35	S C Tiwari	22/07/2021	24,281,250	-	Compensation	-	-	-	-	-	24,281,250	-	Disputed matter pending with NCLT - IA No 2173 of 2022
36	Lok Nisarg CHS HSG LTD	30/12/2019	74,704,296	4,241,975	Corpus fund	-	-	-	-	-	70,462,321	-	As per CD books
	<b>Total</b>		<b>2,897,513,318</b>	<b>814,130,372</b>							<b>2,083,382,946</b>		

Note

1 No bifurcation provided for interest or penalty in claim form of Tehsildar Ambarnath

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